(b) The proposal has already been circulated to the interests concerned. It will be finalised after their views are available.

आसाम—नागालैंड सीमा विवाद

7628. श्री ओंकार लाल बेरवा :
श्री जगन्नाथ राव जोशी :
श्री हरदयाल देवगुण :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि नागालैण्ड की सरकार ने आसाम सरकार से परामर्श किये बिना ही सेलगा राजबाड़ी से काकुब तक 22 मील लम्बी मोटर के चलने योग्य सड़क बना ली है ; और

(ख) यदि हां, तो इसके बारे में केन्द्रीय सरकार की क्या प्रतिक्रिया है ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल) : (क) और (ख) : नागालैण्ड के लाकुनी को ढांडराली सेलांग राजाबाड़ी सड़क के साथ मिलाने वाली 25 मील लम्बी सड़क का एकाध मील का भाग आसाम में पड़ता है, और तिरु आरक्षित वन से गुजरता है। नागालैण्ड की सरकार के अनुसार, यह सड़क बहुत दिनों से विद्यमान थी और नागालैण्ड का सार्वजनिक निर्माण विभाग इसकी देख-रेख किया करता थां। उनके विचार में इस प्रकार की देख-रेख के लिए आसाम सरकार की अनुमति की आवश्यकता नहीं है। दूसरी ओर आसाम सरकार ने सूचित किया है कि नागालैण्ड की सरकार द्वारा इस सड़क का निर्माण आसाम सरकार से अनुमति लिए बिना कराया जा रहा है। उन्होंने यह भी बताया है कि इस बारे में नागालैण्ड की सरकार के साथ विचार विमर्श किया जा रहा है। इस बात को देखते हुए, सरकार को आशा है कि इस बारे में दोनों राज्य सरकारों के बीच आपसी समझौता हो जायगा।

Closure of Taip Department of Goa

7630. Shri Sequeira:
Shri Kameshwar Singh:

Will the Minister of **Home Affairs** be pleased to state:

(a) whether Government closed down the Department known as Taip soon after the liberation of Goa;

(b) the number of citizens rendered jobless by this action;

(c) the number of such unemployed persons for whom alternative employment has been provided by Government; and

(d) the further action proposed by Government?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Yes.

(b) 136.

(c) 25.

(d) Instructions have been issued by the Goa Administration to all Departments to give preference in the matter of employment to these persons. Goa Port Trust, Indian Airlines Corporation and Naval Authorities in Goa have also been so requested as regards this matter.

Censorship on Plays in Goa

7631. Shri Sequeira:
Shri Kameshwar Singh:

Will the Minister of **Home Affairs** be pleased to state:

(a) whether it is a fact that in the Union Territory of Goa, the staging of unpublished plays, musicals or reviews in subject to the entire script thereof being pre-censored and approved by Government;

(b) if so, whether Government propose stopping such requirement forthwith; and

(c) if not, the reasons therefor?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Yes, Sir.

(b) and (c). The matter is under examination of the Goa Administration.

Pension for Retired P.&T. Employees, Goa

7632. Shri Sequeira:
Shri Kameshwar Singh:

Will the Minister of **Communications** be pleased to state:

(a) the number of P.&T. Employees in Goa who have retired but have not commenced receiving their pensions;

(b) the reasons for the delay; and

(c) the action taken by Government in the matter?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri I. K. Gujral): (a) Twenty nine.

(b) There were difficulties in understanding and interpreting the rules and service documents in respect of these officials as they are not governed by the Central Government rules and regulations, and since the rules and service documents relating to them were in Portuguese language.

(c) Orders have been issued for sanctioning anticipatory pension to them @75 per cent of the pensions normally admissible, pending issue of orders of Government in regard to points of interpretation of rules which are not yet clear.

Pensions to Government Employees in Goa

7633. Shri Sequeira:
Shri Kameshwar Singh:

Will the Minister of **Home Affairs** be pleased to state:

(a) the number of retired Government servants in Goa who have not yet received their pensions and the number of months for which they have not received them; and

(b) the action Government propose to take in the matter?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) 122. A statement is laid on the table of the house showing the date or the month of retirement of the officials. [*Placed in Library. See* No. LT-1305/67].

(b) Efforts are being made by Goa Government to dispose of these pending cases as quickly as possible.

गैर-श्रमजीवी पत्रकारों सम्बन्धी मजूरी बोर्ड

7635. श्री सिद्धेश्वर प्रसाद :
श्री वी० चं० शर्मा :
श्री रघुवीर सिंह शास्त्री :
श्री मरण्डी :

क्या **श्रम तथा पुनर्वास** मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि गैर-श्रमजीवी पत्रकारों सम्बन्धी मजूरी बोर्ड ने अपनी सिफारिशें प्रस्तुत कर दी हैं ;

(ख) यदि हां, तो सरकार ने उन पर क्या निर्णय किये हैं ; और

(ग) इन निर्णयों को क्रियान्वित करने के लिये क्या कार्यवाही की गई ?

श्रम तथा पुनर्वास मंत्री (श्री हाथी) : (क) जी हां। गैर-पत्रकारों के मजूरी बोर्ड की रिपोर्ट 17 जुलाई, 1967 को प्राप्त हुई।

(ख) और (ग). मजूरी बोर्ड की सिफारिशों पर विचार किया जा रहा है।